<u>COURT-II</u> IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>APPEAL NO. 285 OF 2015, APPEAL NO. 82 OF 2015,</u> <u>APPEAL NO. 136 OF 2015, APPEAL NO. 274 OF 2015</u> <u>APPEAL NO. 58 OF 2016</u>

Dated: 30th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of Tata Power Delhi Distribution Vs.	Appellant(s)	
Delhi Electricity Regulatory Commission		sionRespondent(s)
Counsel for the Appellant (s)	:	Mr. Gopal Jain, Sr. Adv. Mr. Anjani K. Singh Mr. Anurag Bansal Ms. Anukriti Jain
Counsel for the Respondent(s)	:	Mr. Nikhil Nayyar Mr. Dhananjay Baijal for R-1 [in A.Nos.285/15 & 58/16]
		Mr. Prashant Bazboruah for DERC [in A.Nos. 82/15,136/15 & 274/15]

<u>ORDER</u>

As the matter was not reached, post this matter for hearing on <u>14.08.2018</u>, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member